

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. NO. 45 OF 2010

Tuesday, this the 19th day of January, 2010

CORAM:

HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER

Santhakumari B
Assistant Administrative Officer
Office of the Accountant General (A&E), Kerala
Trivandrum

Applicant

(By Advocate Mr.P.K.Madhusoodhanan)

versus

Accountant General (A&E) Kerala
Thiruvananthapuram

Respondent

(By Advocate Mr.P.Nandakumar)

The application having been heard on 19.01.2010, the Tribunal on the same day delivered the following:

ORDER

HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER

This Original Application has been necessitated as the respondents could not repatriate the applicant back to Ernakulam on account of the following observation made in another OA vide order dated 30.10.2009 in OA 601/09.

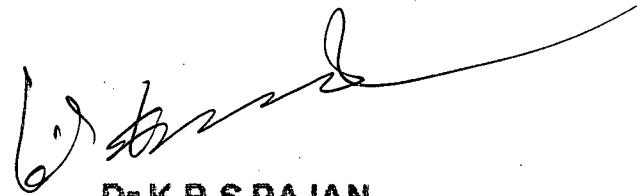
"In that event the other posts i.e posts vacated by the three AAOs and one Senior Accountant are available in fact and if the respondents are keen to fill up the same they could well fill the posts from the list of volunteers strictly on the basis of seniority."

2. As the respondents have filed RA 2/2010, requesting to delete the said observation, the same was considered and to that extent the Review Application is allowed vide order dated 19.01.2010 in RA 2/2010 in OA 601/09.

3. With the above modification in the order in the aforesaid OA, the impediment that prevented the respondent from repatriating the applicant in this OA back to Ernakulam no longer subsists. In view of the above, respondent may consider the applicant for repatriating to Ernakulam.

4. With the above observation OA is disposed of. No costs.

Dated, the 19th January, 2010.



Dr.K.B.S.RAJAN
JUDICIAL MEMBER

vs